

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.1740  
TO BE ANSWERED ON 27<sup>TH</sup> JULY, 2022**

**CONSTRUCTION OF 83 NFSA GODOWNS**

**1740. ADV. ADOOR PRAKASH:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Union Government has received request from the State of Kerala for the construction of 83 NFSA godowns in the state for storage of food grains;**
- (b) whether the Government is likely to consider the same and allocate central share under central sector scheme for storage and godowns; and**
- (c) if so, the details thereof?**

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a): Yes, Sir.**

**(b) & (c): The requirement of Storage capacity in Food Corporation of India (FCI) depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of North Eastern states and in some other states like J&K, Ladakh, Himachal Pradesh, Uttarakhand, Andaman & Nicobar and Lakshadweep) requirement of National Food Security Act (NFSA) and Other Welfare Scheme (OWS).**

**Further, Department of Food & PD (DFPD), Government of India (GoI) is implementing a Central Sector Scheme “Storage & Godowns” for construction of godowns with focus on augmenting storage capacity in the States of North Eastern (NE) Region and a few other States. A total of 15,000 MT capacity storage has already been created in Kerala under Central Sector Scheme “Storage & Godowns”. Further, there is no storage gap at present in Kerala.**

**The proposal earlier received vide DO letter dated 18.11.2021 had been transferred to Department of Agriculture & Farmer’s Welfare (DA&FW), Government of India vide OM dated 06.01.2022 for taking up the matter under the schemes being implemented in DA&FW.**

**Additionally, in order to upgrade and modernize storage facilities, it has been decided to develop steel silo of 0.50 LMT capacity in Kerala through Public Private Partnership (PPP) mode under Hub & Spoke model.**

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